GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.106
TO BE ANSWERED ON 2ND FEBRUARY, 2021

SEVERE ADVERSE EVENTS TO COVID-19 VACCINATIONS

106 SMT. PHULO DEVI NETAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether severe adverse events have been reported in relation to any COVID-19 vaccines currently being developed and/or manufactured in India;

(b) if so, the details thereof including the number of events reported; and

(c) the corrective steps being taken to ensure safety of vaccines?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): Adverse Events Following Immunization (AEFI) are categorized as "Minor", "Severe" & "Serious". Various Vaccines are given market authorization or restricted emergency use authorization by the National Regulator only after their safety is established in pre-clinical & clinical trials.

National Coordination Centre-Pharmacovigilance Programme of India (NCC – PvPI)/Central Drugs Standard Control Organisation has not received information about any specific severe adverse events causally linked to administration of Covid-19 vaccines.